

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No219
CP(IB)/302(AHM)2022

Proceedings under Section 59(7) IBC,2016 r.w 38(3) IBBI,2017

IN THE MATTER OF:

Saurabh Jhaveri Liquidator of Govardhan Creation Pvt LtdApplicant

.....Respondent

Order delivered on 07/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Jhaveri, PCS
For the Income Tax : Ms. Pankti Shah, Adv.

ORDER

Learned Counsel Ms. Shah for Income Tax accepts notice and undertakes to file reply within two weeks'.

List on 17.01.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)